TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI THE 11.1.84

NOTIFICATION
INCOME TAX

NO. 5374 F. NO. 197/84/82- IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Rajathagiriswara Swamy Temple, Tamil Nadu" for the purpose of the said section for the period covered by the assessment years 1983-84 and 1984-85.

sd/-

( N. K. TILAHI )
UNDER SECY. TO THE GOVERNMENT OF INDIA.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Kaiauri Garden), New Delhi.

Copy to :-

1. The Executive Officer, Sri Rajathagiriswara Swamy Temple, Thiruthangur Thirumullaikaval, Thiruthuraipoondi Taluk, Tanjore Distt. (Tamil Nadu).
2. The Commissioner of Income-tax, Tamil Nadu-V, Madras with reference to his letter No. 1128(7)/82/V dt. 6.8.83.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PM)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi ( 5 copies).
6. All Officers & Sections of I.T.Wing of CBDT, New Delhi.
7. Comptroller & Auditor Gl. of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(R&PM), New Delhi(5 copies).
9. Director of Trg., IRS(Direct Taxes), Staff College, Nagpur ( 5 copies).
10. Shri P.K.Kartha, Joint Secy., Ministry of Law, Justice and Company affairs (DEPTT. OF LEGAL AFFAIRS), New Delhi.

Rao

( ATMA RAM )
SECTION OFFICER.

भारत के राजपत्र के भाग II, खण्ड 3(ii) में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय

(राजस्व विभाग)

नई दिल्ली, दिनांक 11.1.84

अधिसूचना

आयकर

सं० 5574 [फा०सं० 197/84/82-आ०क०(नि०-1)] आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (23ग) के खण्ड (V) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए केन्द्रीय सरकार एतद्द्वारा, "श्री रजत गिरीश्वर स्वामी ट्रेक्शन, तमिल नाडु" को उक्त धारा के प्रयोजनार्थ कर-निर्धारण वर्ष 1983-84 और 1984-85 के अंतर्गत आने वाली अवधि के लिए अधिसूचित करती है।

(आर०के० तिवारी)

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के पास), नई दिल्ली।

प्रतिलिपि मीमो पाठ के अनुसार प्रेषित।